CENTRAL ADMINISTRATIVE TRIBUNAL AHMEDABAD BENCH

Contempt Petition 38 of 2017 in OA 287/2017 This the 22nd day of February, 2018

CORAM:

HON'BLE DR K B SURESH, JUDICIAL MEMBER HON'BLE SHRI K N SHRIVASTAVA, ADMINISTRATIVE MEMBER

- Shri Naresh K Solanki,
 Son of Shri Karasanbhai Solanki,
 Aged about 48 years,
 Working as Lower Division Clerk.
- Yamuna V Likhare, Daughter of Shri Vitthalbhai Likhare, Aged about 50 years, Working as Lower Division Clerk.
- Smt. Alpa B Pandya,
 Wife of Shri Brijesh Pandya,
 Aged about 42 years,
 Working as Lower Division Clerk

All C/o. I-308 Shrinand Nagar-Part IV, Jain Derasar, Sonal Cinema Road, Vejalpur, Ahmedabad 380 051.

All applicants are Working under:
The Deputy Director General,
Government of India,
Ministry of Statistics & Programme Inmplementation,
National Sample Survey Office,
Data Processing Centre, 3rd Floor,
"A" Wing, Navadeep House, Ashram Road,
Ahmedabad – 380 014.

... Applicants

By Advocate Shri A L Sharma/Himanshi Balodi

V/s

- Shri T.C.A. Anant,
 The Secretary, Ministry of Statistics
 & Programme Implementation,
 Sardar Patel Bhavan, Sansad Marg, New Delhi 110001.
- Shri Ajay Nararyan Jha, The Secretary, Ministry of Finance,

Department of Expenditure, North Block, Loknayak Bhavan, New Delhi – 110001.

- 3 Shri Debi Prasad Mondal, The Director General/Chief Executive Officer, Ministry of Statistics & Programme Implementation, National Sample Survey Office, D-Block, 1st Floor, Sankhiyiki Bhawan, GPOA Building at CBD Shahdara, Near Karkardooma Court, Delhi – 110032.
- Shri T K Saha,
 The Additional Director (General),
 Data Processing Division (HQ), National Sample Survey Office,
 Mahalanobis Bhavan, 164, G.L.T.Road, Kolkata 700108.
- 5 Shri Naresh Kumar Sharma,
 The Dy. Director General, Government of India,
 Ministry of Statistics & Programme Implementation,
 National Sample Survey Office,
 Data Processing Centre, 7th Floor, Lilamani Corporate Heights,
 Opposite BRTS Bus Stop, Vadaj,
 Ahmedabad 380013. ... Respondents

By Advocate Ms R R Patel

ORDER (ORAL)

Per Hon'ble Dr K B Suresh, Member (J)

- 1 Ms R R Patel, Learned counsel for respondents seeks one weeks' time for completing the process of compliance.
- 2 At this point of time the Ms Himanshi Balodi, Learned counsel for applicant submits that the CP may be dismissed.
- 3 Accordingly, CP-38/17 is dismissed. Notices discharged.

(K N Shrivastava) Member(A) (Dr. K B Suresh) Member(J)

abp